

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 43 of 2019

IN THE MATTER OF:

Ashokbhai M. Mehta

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

Appellant : Mr. Kushal Kumar Sharma , Mr. Rohit Arora Advocates

Respondent:

O R D E R

17.02.2020 Post the case 'for hearing' before appropriate Bench on
27th March, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

/sr/gc/